

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 162/MP/2021

- Subject : Petition for approval for creation of security interest under Sections 17(3) and 17(4) of the Electricity Act, 2003 over the Petitioner`s assets in favour of the Petitioner No. 2 (including its assignees, transferees, novates) for the purpose of Petitioner No. 1 transmission Project
- Date of Hearing : 14.10.2021
- Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioners : Vapi-II North Lakhimpur Transmission Limited (VNLTTL)
Power Finance Corporation Limited
- Respondents : Maharashtra State Electricity Distribution Company Limited and Ors.
- Parties Present : Ms. Mandakini Ghosh, Advocate, VNLTTL
Ms. Ritika Singhal, Advocate, VNLTTL
Shri Manoj Dubey, Adovcate, MPPMCL
Shri Anindya Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing.

2. The learned counsel for the Petitioners submitted that the present Petition has been filed seeking approval of the Commission under Sub-sections (3) and (4) of Section 17 of the Electricity Act, 2003, *inter-alia*, for creation of security interest over all assets including the movable and immovable assets, accounts, project documents, etc. of the first Petitioner.

2. The learned counsel for the MPPMCL requested for time to file reply to the Petition.

3. After considering the submissions made by the learned counsel for the parties, the Commission ordered as under:

(a) Admit;

(b) The Petitioner to serve copy of the Petition on the Respondents immediately, if not already served and the Respondents to file their reply, if any, by 29.10.2021 after serving copy of the same to the Petitioner, who may file its rejoinder, if any, by 15.11.2021; and



(d) Parties to comply with above directions within the specified timeline and no extension of time shall be granted.

4. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission
Sd/-

(T.D. Pant)
Joint Chief (Legal)